

DIVISION BENCH

P-104

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/385(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS RAMESH KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Debasish Chakraborti,Adv.] For the Financial Creditor

Mr.Snehasish Chakraborty,Adv.]

Mr.Saurav Jain, Adv.]For RP

Mr.Ankan Rai, adv.] For Personal Guarantor

O R D E R

1. Ld.Counsel for the parties present.
2. Heard. **Reserved for orders.**
3. Ld. Counsel on both sides are directed to furnish written notes of argument within three days.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**